

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH

CORAM : SMT. SUCHITRA KANUPARTHI, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.12.2019**

NAME OF THE PARTIES: Ashish Mishra & Anr
v/s.
Ajmera Realty & Infra India Ltd.

UNDER SECTION 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

6. C.P.(IB)-4533(MB)/2019

Counsel for the Petitioner present. No representation on the side of the Corporate Debtor. A copy of the notice to be issued by NCLT is handed over to the Counsel for the Petitioner so that they can serve it through Indian Postal Service and file proof of service.

List this matter on 08.01.2020.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

/n/